

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.10.2020 AT 1.15 P.M. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/12/2020
NAME OF THE PETITIONER(S) : SHANMUGANATHAVEL
NAME OF THE RESPONDENT(S) : SELENE ESTATES LTD
UNDER SECTION : SEC 7 RULE 4 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

ORDER

None appeared for Applicant. Counsel for Respondent Mr. S. Vedhavel appears through video conferencing mode and undertakes to file vakalath on behalf of the Respondent.

For filing vakalath and counter list this matter on **01.12.2020**.

No further adjournment will be granted in this matter.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)